

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps Government propose to take to minimise the residential housing problem in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) No, Sir. It would not be desirable to start a new scheme before the existing backlog of registrants of earlier schemes is cleared.

(c) The steps taken include speeding up of development of land and house-construction activity and allotment of land to cooperative societies to encourage housing activity by the Co-operative Sector. A decision has already been taken to allot 40% of residential land developed by DDA, to Cooperative Societies.

[*Translation*]

Long-Term Measures to Control Floods

4551. SHRI MITRASEN
YADAV:
SHRI TEJ NARAYAN
SINGH:
SHRI DEVENDRA PRA-
SAD YADAV:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount allocated by Union Government on flood control schemes in Bihar from First to Seventh Five Year Plan, Plan-wise;

(b) to what extent this expenditure has helped contain floods in Bihar;

(c) whether Union Government have held any discussions on flood control at all-India level; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICUL-

TURE (SHRI NITISH KUMAR): (a) and (b) The plan-wise expenditure given below has provided a reasonable protection to 2.92 million hectares so far.

	<i>Year</i>	<i>(Rs. in Crores)</i>
I Plan	54-56	5.16
II Plan	56-61	19.88
III Plan	61-66	13.65
Annual Plans	66-69	5.31
IV Plan	69-74	23.62
V Plan	74-78	58.41
Annual Plans	78-80	41.38
VI Plan	80-85	113.96
VII Plan	85-90	218.30

(c) and (d) High Level Committees appointed by Government of India in 1957, 1964, 1971 and 1976 have addressed to the problem of floods. In the recent past, special Committees were also appointed in 1987 separately for the North Eastern States and for Bihar, West Bengal, Uttar Pradesh and Orissa. In addition, discussions are also held periodically at the Minister's level in the Review Committee of the Brahmaputra Board and in the Ganga Flood Control Board—which comprises of the Chief Ministers of the concerned States as Members.

[*English*]

Building for CGHS Dispensary in Gurgaon

4552. SHRI R. JEEVARATHINAM: Will the Minister of HEALTH AND WELFARE be pleased to state:

(a) whether it is a fact that there is no separate building for CGHS Dispensary in Gurgaon (Haryana);

(b) whether the Union Government will initiate any dialogue with the State Government of Haryana for the acquisition of its own dispensary building which can function like a mini-hospital;